

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

With reference to the Letter No. CDLSA/2nd NLA/14th May,2022/793-800 dated 13.05.2022, I am directed to depute the following Officer/officials in National Lok Adalat to be held on 14.05.2022 (Second Saturday) at Tis Hazari courts, Delhi. Non compliance of the order will be viewed seriously.

S.No.	Name of the Branch In-charge/Officials	Place of Posting
1.	Sh. Suresh Kumar Pahuja, Incharge/PRO Employee Code: 2237	Facilitation Centre, THC
2.	Sh. Kuljeet Mehra, JA Employee Code: 76907784	Filling of Principal District & Session Judge (Central) posted in Facilitation Centre, THC
3.	Sh. Anil Yadav, JA E. Code: 10932	C.A. (Sessions) posted in Facilitation Centre, THC

sdj
(SURESH KUMAR PAHUJA)
Branch In-Charge
Facilitation Centre
Tis Hazari Courts, Delhi

No. 10905-1 /FC/THC/2022

Dated: 13.05.2022 *Ru*

Copy forwarded for information and necessary record to:

1. The Ld. Member Secretary, DLSA, PHC, New Delhi.
2. The Ld. Secretary (Central), DLSA, THC, Delhi.
3. The Ld. Secretary (West), DLSA, THC, Delhi
4. The Administrative Officer (Judl.) (Admn.II), THC, Delhi.
5. PS to Ld. Principal District & Sessions Judge (HQ), THC, Delhi
- ~~6.~~ The Website Committee.
7. Concerned Officials.

sdj
13/5/22
(SURESH KUMAR PAHUJA)
Branch In-Charge
Facilitation Centre
Tis Hazari Courts, Delhi

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